

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.118-IA/249(AHM)2024
in
C.P.(IB)/3(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Krishkan Investment Private Limited
V/s
Yakub Khan

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kurven K. Desai, Adv.
For the Respondent :
For PG : Mr. Parth Shah, Adv.

ORDER

Learned counsel for the applicant states that in the process of filing an IA placing certain additional documents on record. Let the same be filed.

Re-list along with connected matters on 26.06.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)